GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:543 ANSWERED ON:24.02.2011 CASES OF FOREIGNER IN GUWAHATI HIGH COURT Ajmal Shri Badruddin

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether a large number of cases relating to foreigners are pending in Guwahati High Court;
- (b) if-so, the details thereof; and
- (c) the number of cases disposed of by the Guwahati High Court since January 2005 and the number of cases pending till date?

Answer

MINISTER OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

- (a)&(b) The information is being collected and will be laid on the Table of the House.
- (c) As per the latest information available, 60,116 cases were pending in the Gauhati High Court as on 30.6.2010. The number of cases disposed of by the Gauhati High Courts since January, 2005 is given below:

Year Case Cases disposed of Type

2005 Civil 22423 Criminal 6027

2006 Civil 25863 Criminal 7050

2007 Civii 8410 Criminal 3442

2008 Civil 19299 Criminal 8470

2009 Civil 8643 Criminal 1887

Total 111514